

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 11
TA (IBC)- 27(PB)/2024

IN THE MATTER OF:

State Bank Of India

... Applicant/Petitioner

Vs

Concept Management Consulting Limited

... Respondent

Order under Rule 16(d) NCLT, 2016

Order delivered on 19.07.2024

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Re-notified to 23.07.2024.

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(Kamal Sultanpuri)
Joint Registrar